

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3528
ANSWERED ON:16.08.2010
REVISION OF SCHOLARSHIP CRITERIA
Patel Shri Deoraj Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the limit of annual family income under pre-matric scholarship scheme has been enhanced for the minorities;
- (b) if so, whether this limit is likely to be increased for other backward classes keeping in view the increase in price index; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) The annual income limit of Rs. 1.00 lakh of parents/guardians from all sources for the minorities has not been enhanced, since the commencement of the scheme, i.e. 1.4.2008.
- (b) & (c) At present there is no proposal to increase the annual income limit of parents/guardians from all sources under the Scheme of Pre-matric Scholarship for OBCs.